National Company Law Tribunal Allahabad Bench Allahabad

117(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Netsky New Pvt. Ltd. & Ors.

Vs.

M/s Maharaja Telesystems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

Order dated 15.12.2016

1.

2. 117(ND)/2015 M/s Netsky New Pvt. Ltd. & Ors Vs. M/s

Maharaja Telesystems Pvt. Ltd. & Ors.

Both the counsel are absent. Both sides are not ready on the ground of personal inconvenience of respective counsels. List on 13.01.2017 for final hearing.

List on 13.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016